

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:121
ANSWERED ON:07.12.1999
ASSISTANCE FOR TRIBAL DEVELOPMENT
A. VENKATESH NAIK;RAMSHETH THAKUR

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government have provided Special Central – Assistance to States for tribal development;
- (b) if so, the details thereof indicating the amount of such assistance provided to each State during the last three years;
- (c) whether the Government are aware that some State Governments have utilised this money for other purposes;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government propose to give Special Assistance directly through the Bank accounts of implementing agencies to prevent misuse of Special Central Assistance for tribal development;
- (f) if not, the reasons therefor; and
- (g) the remedial steps taken by the Government to check the misuse of such fund?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) Yes, Sir.

(b) A statement is laid on the table of the House.

(c) & (d) Yes, Sir. Government of India is aware of the fact that the Special Central Assistance to TSP is not being utilised properly by the States/UTs . Government of India had engaged non-Governmental research organisations like Project Corporate Consultant Pvt. Ltd., Bhubaneswar and Action Research Group, New Delhi to assess the manner of utilisation of Special Central Assistance by the State Governments of Andhra Pradesh, Orissas and Tamil Nadu. These research organisations have observed that there has been deviation in the utilization of Special Central Assistance in contrary to the purposes for which Special Central Assistance is meant. Government is trying to review the manner of utilisation of SCA for radical change. State Governments /UTs have not so far reported that amounts released to them have been utilised for other purposes.

(e) Government of India has not taken any decision in this regard. However, necessary action will be taken as appropriate.

(f) & (g) Do not arise. LOK SABHA STARRED QUESTION NO. 121 DATED 07-12-99 BY SH. RAMSHETH THAKUR AND A.VENKATESH NAIK. STATEMENT INDICATING RELEASE OF FUNDS UNDER SPECIAL CENTRAL ASSISTANCE TRIBAL SUB-PLAN DURING 1996-97, 1997-98 AND 1998-99.

(Rs. in lakhs)

S.No.	State/UTs	1996-97	1997-98	1998-99
1	Andhra Pradesh	2287.52	2581.54	2728.47
2	Assam	1524.71	1460.00	2069.56
3	Bihar	3364.00	-	0.00
4	Gujarat	2642.95	2632.77	3689.70
5	Himachal Pradesh	622.44	521.89	689.44
6	Jammu & Kashmir	681.54	521.80	739.22
7	Karnataka	569.50	500.00	686.64
8	Kerala	153.71	196.12	408.17
9	Madhya Pradesh	7695.71	9207.83	9476.17
10	Maharashtra	3160.78	3400.89	3532.21
11	Manipur	653.22	950.00	779.52
12	Orissa	4411.44	5576.27	5911.86
13	Rajasthan	2467.32	2341.13	3475.72

14 Sikkim	138.41	60.00	60.00
15 Tamil Nadu	238.81	243.71	295.91
16 Tripura	594.48	885.00	977.77
17 Utter Pradesh	90.39	112.91	57.54
18 West Bengal	1558.07	1600.39	2222.10
19 A & N Island	95.18	118.00	133.90
20 Daman & Diu	49.82	50.75	66.10

Total 33000.00 32961.00 38000.00

Note- The above release include Additional Special Central Assistance given to State Governments against their proposals.